

[Print](#)**Defective Case Register from 2026-08-10 to 2026-08-10**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMP/23705/2026	BIBHUTI BHUSAN CHOUDHURY	2026-08-10	1. Synopsis and Date chart not alphabetic paginated in Index.2. Name of father and Age of the petitioner not furnished in the cause title.
2	D-CONTC/32397/2026	ADV.	2026-08-10	i) Sl. no.4 of the affidavit not correct
3	D-BLAPL/23762/2026	SANTOSH KUMAR MAHANTY	2026-08-10	D.C.fee Rs.50/- to be paid for v.nama.
4	D-CRLMC/36167/2025	SUJAY SHANKER SINGHDEO	2026-08-10	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Provision of Law not correctly furnished.2. Copy of Annexures-3 and 4 disclosing the name of Informant/Victim be kept in cover
5	D-WP(C)/36505/2026	RAJJEET ROY	2026-08-10	Page 28 not legible.
6	D-CRLA/20933/2026	LALATENDU PAL	2026-08-10	1. Period of Delay 512 days delay, Limitation petition not filed. 2. Bail petition mentioned instead of CRLA petition in Index. 3 . Being aggrieved not mentioned .4. Good ground and declaration not mentioned.
7	D-WP(C)/35404/2026	ABHILASH MISHRA	2026-08-10	As per Annexure-5 letter date mentioned in Index and Petition para 5 page 5 not correctly.
8	D-CMP/30757/2026	KIRTAN BADHEI	2026-08-10	1.Plaintiff/D.Hr not made Party in the Petition.2.Unnecessary Papers be replaced after filing the correct one.
9	D-CRLREV/21420/2026	SUCHIT KUMAR NAYAK	2026-08-10	1. CRLMC mentioned instead of CRLREV in index. 2Honorable C.J not mentioned in petition.
10	D-WP(C)/36271/2026	AMIYA KUMAR BEHERA	2026-08-10	Page18 not legible
11	D-CRLA/21485/2026	CHIRANJIB ROUT	2026-08-10	Put up SR after redacting the name of Victim/ informant/Relatives / address from Annex-1 and 3 and kept sealed cover
12	D-CRLMC/23471/2026	SURYAKANTA DWIBEDI	2026-08-10	.Receipt Showing Serv.copy To Vigilance not Filed.
13	D-CRLMC/21652/2026	ADISHA MOHANTY	2026-08-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. C.Copy of I.C.C. case no.25 of 2024 to be filed.
14	D-TRP(C)/36168/2026	BHAWANI SANKAR PANIGRAHI	2026-08-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED copy of petition or notice of mat case no-19 of 2026 be file
15	D-STREV/35653/2026	CHITTARANJAN DAS	2026-08-10	further SR after filling of c copy

16	D-STREV/35701/2026	CHITTARANJAN DAS	2026-08-10	further SR after filling of c copy
17	D-CONTC/32772/2026	ADV.	2026-08-10	i) Year of the order passed in CONTC no. 191/2025 not correct in 2nd line of para-5 in the petition.
18	D-CONTC/35334/2026	SIVA SANKAR CHAINI	2026-08-10	1. Reference certificate not furnished
19	D-CONTC/35059/2026	AMARTYA MISHRA	2026-08-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Reference certificate not furnished.ii) Occupation of the deponent not furnished in affidavit.iii) H.C.B.A.M.W.S. of Rs. 50/- not paid. iv) Page mark not furnished in Index and Book mark.For further S.R.
20	D-CRLA/21336/2026	KRUSHNA CHANDRA MEHER	2026-08-10	Authentication fee of Rs 7. 70 /- not paid
21	D-BLAPL/23790/2026	DIBYA PRAKASH MISHRA	2026-08-10	i) As Per Notification dtd. 05-12-2025 reference certificate not correctly furnished.
22	D-CONTC/7375/2026	PRASANTA KUMAR PRADHAN	2026-08-10	i) date of order and wp(c) no. not mentioned in prayer of the petition.ii) Paragraph no. not correctly furnished in affidavit.iii) H.C.B.A.M.W.S. of Rs. 50/- not paid.
23	D-WP(C)/36062/2026	ANUPAM DASH	2026-08-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure -5 not neat.
24	D-EXP/36245/2026	SIBA PRASAD PATI	2026-08-10	Put up for SR after filing of c. copy of impugned order.
25	D-EXP/35731/2026	TAPAN KUMAR BISWAL	2026-08-10	1.C. copy of impugned order not filed. 2. i) District of op. no. 1 and 2 not mention in cause title. ii) Put up for SR after removal of defect and filling of c. copy of impugned order.
26	D-CONTC/34171/2026	ADV.	2026-08-10	i) Date of order and wp(c) no. not mentioned in prayer of the petition.
27	D-MACA/35567/2026	BIJOY DASMOHAPATRA	2026-08-10	1. Period of Delay 17 days
28	D-CONTC/35257/2026	SUKANTA KUMAR MISHRA	2026-08-10	Reference Certificate not furnished.
29	D-ABLAPL/23309/2026	JYOTIRMAYA SAHOO	2026-08-10	20-VERNACULAR CERTIFICATE NOT FURNISHED.
30	D-ARBP/36384/2026	ANUPAM DASH	2026-08-10	1. Court Fee Rs. 500/ payable not paid
31	D-RSA/33065/2026	ASIT KUMAR OTTA	2026-08-10	1.D.C.Fee of Rs.14075/- to be Paid. 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Paid. Decree Rs 05/- Paid. (b) Appellate Court Judgement Rs 02/- Paid. Decree Rs 05/- Not Paid. 3.L.A.A Fee of Rs.10/- not affixed. 4.Put up for further S.R after

				rectification for computing the period of limitation.
32	D-WP(C)/35401/2026	KUNAL KUMAR SWAIN	2026-08-10	Page 13 and 14 not properly scanned.
33	D-CONTC/32396/2026	ADV.	2026-08-10	i) Sl. no. 4 of the affidavit not correct
34	D-BLAPL/23533/2026	RUDRA RANJAN BARIK	2026-08-10	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Paragraphs not properly mentioned in declaration of affidavit. 4.Annexure-4 not paginated. 5.Receipt Showing Serv.copy To Vigilance not Filed.
35	D-WP(C)/36260/2026	NAVNEET DADHICHI	2026-08-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
36	D-CMAPL/36474/2026	ADV.	2026-08-10	1.C. copy of impugned order not filed. 2. Defect reg. nomenclature.
37	D-CRLMC/21546/2026	SURYAKANTA DASH	2026-08-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. As per rejection order under Annexure-3, name of the Lower court does not tally with index and petition.
38	D-CRLMC/23481/2026	BISWARANJAN DALAI	2026-08-10	1. As per Index,Annexure-3 not described in the petition.2. Copy of Annexure-1 and 3 disclosing the name of Informant/Victim be kept in cover.
39	D-WP(C)/35785/2026	NITYANANDA BEHURIA	2026-08-10	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
40	D-WP(C)/36197/2026	AMIT PRASAD BOSE	2026-08-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 25 27 29 41 and 43 partly not neat.
41	D-CRLMC/23160/2026	PREETAM MISHRA	2026-08-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
42	D-CRLMC/21700/2026	SARTHAK NAYAK, SPL.P.P. (CBI)	2026-08-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code not furnished in Assessment slip.
43	D-WP(C)/36345/2026	MADHUMITA PANDA	2026-08-10	.Receipt Showing Serv.copy To cg not Filed.
44	D-BLAPL/23799/2026	BABITA DASH	2026-08-10	i) H.C.B.A.M.W.S. of Rs. 50/- not paid

45	D-WP(C)/36247/2026	PRITAM KUMAR MOHANTY	2026-08-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
46	D-CONTC/35055/2026	ADV.	2026-08-10	1. Age of the deponent in affidavit does not tally with cause title
47	D-CRLMC/23145/2026	SASWATI SOUMYA SAHU	2026-08-10	Petitioner no.2 not signed in V.Nama
48	D-CONTC/35566/2026	ADV.	2026-08-10	17-REFERENCE CERTIFICATE NOT FURNISHED.
49	D-CRLMC/23591/2026	SRINIVAS MOHANTY	2026-08-10	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Offence not mentioned in Synopsis and petition.2. Put up for further S.R.
50	D-ABLAPL/23472/2026	DEBASIS SARANGI	2026-08-10	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
51	D-CRLMC/23719/2026	JITENDRA SAMANTARAY	2026-08-10	1. Description of Documents under Annex-2 in Index not tally with para no.2 and cognizance order dated not filed as the body of the petition.
52	D-BLAPL/23563/2026	YUVRAJ PAREKH	2026-08-10	.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
53	D-CRLREV/16168/2026	SANJAY KUMAR MOHANTY 2	2026-08-10	1.Instead of Annex-4 mentioned aneex-5 in page -9.
54	D-CONTC/32818/2026	ADV.	2026-08-10	i) Father name of the deponent in affidavit mismatched with declaration of the affidavit
55	D-BLAPL/23524/2026	AZADHIND PANIGRAHI	2026-08-10	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.

56	D-CRLMC/21566/2026	SUBASH CHANDRA ACHARYA	2026-08-10	1. Name of relative of the Victim to be redacted in F.I.R.
57	D-BLAPL/23793/2026	DIBYA PRAKASH MISHRA	2026-08-10	) As per Notification dtd 05-12-2025 reference certificate not correctly furnished.
58	D-BLAPL/23441/2026	DUSHMANTA SAHOO	2026-08-10	1. As per rejection order under Annexure-3, name of the Lower court does not tally with Synopsis and Petition.
59	D-CRLMC/21956/2026	DEEPTI RANJAN JENA	2026-08-10	1.CRLMC.Petition not page marked in Index.2. As per impugned order under Annexure-6,G.R. Case no. does not tally with Synopsis and petition.3. Page nos.14 26 and 27 not neat and legible.4. Date not mentioned in Synopsis and Date chart.
60	D-WP(C)/36112/2026	KRISHNA CHANDRA SAHU	2026-08-10	1. Name of father of Pet. not mentioned in CT,Affidavit and V.nama.
61	D-WP(C)/35398/2026	KUNAL KUMAR SWAIN	2026-08-10	1. Page no. 79 repeated twice.
62	D-CRLMC/23119/2026	ASHOK KUMAR JENA	2026-08-10	1. As per impugned order under Annexure-1,S.T.case No. not furnished in the petition.
63	D-TRP(C)/36424/2026	SMITA RANJAN PATNAIK	2026-08-10	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
64	D-CRLMA/23789/2026	RAHUL SHIVAJI KADAM	2026-08-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Name of the Trail court mention in page no. 5 13 21 22 does not not tally with anx-1
65	D-CONTC/35231/2026	ADV.	2026-08-10	i) Reference certificate not furnished.ii) Name of the contemnors nos 2 and 3 not furnished in cause title.iii) WP(c) no. and date of order not furnished in prayer of the petition.iv) Date of disposal of wp(c) furnished in top of the affidavit not correct.v) age of the petitioner not furnished in cause title. vi) paragraph no . and father name mentioned in affidavit mismatched
66	D-CRLA/21413/2026	BIKRAM CHANDRA GHADAI	2026-08-10	Put up SR after filing Consolidation petition
67	D-CONTC/28321/2026	SANTOSH KUMAR DWIVEDY	2026-08-10	1.Age of the Petitioner nos.2 to 4 not furnished in the cause title.
68	D-CONTC/34891/2026	GOPAL PRASAD JENA	2026-08-10	1. Date of order under Annexure-2 does not tally with Index and para-5 of the petition
69	D-CRLMC/23828/2026	SATYABRATA DASH	2026-08-10	1. Advocate for the petitioner not signed by prayer of the petition. 2. Page no.3 not attested.
70	D-CONTC/35149/2026	ADV.	2026-08-10	i) Date of order of wp(c) not correctly furnished in 2nd para of the cause title along with reference certificate.
71	D-BLAPL/23632/2026	PUSPAMITRA MOHAPATRA	2026-08-10	i) Page no. 40 41 not legible.

72	D-BLAPL/23508/2026	PRASANTA KUMAR SENAPATI	2026-08-10	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Name and details of Victim mentioned in A1(Appendix-1), para-12 of page-10,page-13 14 16 20 49 53-55 AND page 60 be redacted. 4.Redacted copy of the same be filed. 5.Non-redacted copy of Annexure-1 2 be kept in closed envelop.
73	D-WP(C)/35734/2026	RABINDRA KUMAR PATNAIK	2026-08-10	1. Father name of the petitioner not mentioned in cause title. 2. Date of order not correctly furnished in para no.14. 3. Page No.19 Under Annex-3 not filed. 4. Occupation not furnished in affidavit.
74	D-CRLREV/20580/2026	ALOK RANJAN MOHANTY	2026-08-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. vig copy to be served
75	D-BLAPL/23670/2026	CHIRANJIB ROUT	2026-08-10	i) As Per Notification dtd.05-12-2025 reference certificate not correctly furnished.ii) Page no.13 14 and 15 not legible.iii) Annexure-2 not properly page marked.For further S.R.
76	D-WP(C)/36160/2026	SUBHAM AGRAWAL	2026-08-10	1. Synopsis and Date chart not page marked. 2. Address of Pet. not proper in CT. 3.Name of father of OP No.4 not furnished.
77	D-CONTC/35238/2026	ADV.	2026-08-10	1. Name of the petitioner not correctly furnished in Date chart.2. Reference Certificate not furnished
78	D-CRLMC/20406/2026	SUBRATA MISHRA	2026-08-10	1. As per impugned order under Annexure-5 does not tally with Synopsis and Petition.
79	D-BLAPL/23556/2026	PRAVASH CHANDRA JENA	2026-08-10	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished
80	D-RVWPET/21164/2026	BIBHU PRASAD DAS	2026-08-10	Age of the petitioner no. 4 not mention in cause title.
81	D-CRLMA/22691/2026	SUBRAT KUMAR DAS	2026-08-10	Authorized by other petitioners wrongly mention in declaration.
82	D-CRLMC/21655/2026	ADISHA MOHANTY	2026-08-10	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Age of the deponent in affidavit does not tally with declaration of I.A. Put up for further S.R. after filing a copy of Station Dairy entry dated 01.10.2024.
83	D-WP(C)/36837/2026	KUNAL KUMAR SWAIN	2026-08-10	1. SI No. of OPs be corrected in CT as well as in prayer. 2. Subject Code incorrectly Mentioned
84	D-CRLA/22027/2026	RAMDAS ACHARY	2026-08-10	Authentication fee of Rs 10/- not paid 2. Put up SR after redacting the name of victim/Informant/relatives From Annex-1 2 3 4 and all affidavit.
85	D-CRLMC/21519/2026	SUNIL KUMAR PANDA	2026-08-10	1. CRLMC Petition and Annexure-1 not page marked in Index.
86	D-EXP/36423/2026	DURGA PRASAD PANIGRAHI	2026-08-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. i) wp (c) no. wrongly mention in page no. 7. ii) Para no. not correctly furnished in Exp.
87	D-BLAPL/23535/2026	TOFAN KUMAR SAHOO	2026-08-10	Address and mobile No. of victim mentioned in para-6(h),(j) at page-9 of Annexure-1 be redacted.
88	D-WP(C)/35915/2026	SUBHADUTTA ROUTRAY	2026-08-10	1. Paragraph declaration not correct.
89	D-CRLMC/23673/2026	SWAGATIKA SAHOO	2026-08-10	Annexure-1 be kept in record.
90	D-CRLMA/22033/2026	ADV.	2026-08-10	Para no not correctly furnished in declaration
91	D-WP(C)/36478/2026	LAXMIKANTA MOHANTY	2026-08-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
92	D-WP(C)/36720/2026	SOHAN MISHRA	2026-08-10	1. Para 6 to 8 appearing twice.
93	D-CRLA/23541/2026	BASUDEV MISHRA	2026-08-10	Name of Informant/ Victim / Address / school address to be redacted from Annex-1 and kept sealed cover.
94	D-RSA/16387/2026	NARAYAN PRASAD PARIJA	2026-08-10	1. Period of Delay 180 days. I.A for condonation of delay Not Filed. 2. Vakalatnama not properly stamped, Executed and accepted .A-2(h)(iii) not executed 2(a) being Dead executed. 3. Cause Title Not in order. R-1/G 1/H of the L.A.C not made Parties. 4. L.A Court Judgment passed against dead persons(R-3 5 and 6 Died before 16.10.2025), I.As filed for substitution in this Appeal. 5. I.A for abatement and condonation of delay be filed separately. 6. Index not properly Page marked. 7. Address of Appellants No-1(f) 3 and 4 not furnished in the C.T of the Appeal Memo
95	D-CRLMC/23183/2026	PRADIPTA BEURA	2026-08-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title. 2. As per Index, Annexure-1 not described in the petition.

96	D-WP(C)/35916/2026	DINESH PANDA	2026-08-10	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Page nos. 1 and 2 not signed by the Advocate for the petitioner.
97	D-CONTC/35240/2026	ADV.	2026-08-10	Declaration not correctly furnished.
98	D-CRLREV/19717/2026	SUNIT SANGRAM PATEL	2026-08-10	Period of Delay 37 days, Limitation petition not filed. Authentication fee Rs 4/- not paid
99	D-CRLREV/19705/2026	KIRAN KUMAR PATEL	2026-08-10	Period of Delay 580 days ,Limitation petition not filed.
100	D-WP(C)/36631/2026	SAROJA KANTA SAMAL	2026-08-10	1. Name of father of OP No.4 to 6 not furnished in CT. 2. Ann.5 not attested.
101	D-CONTC/32598/2026	PRABIN DAS	2026-08-10	I) Sl. no. 2 of the affidavit not tally with sl. no.1
102	D-CRLMC/22969/2026	RAJJEET ROY	2026-08-10	1. Page nos. 36 37 43 and 44 not legible
103	D-WP(C)/35651/2026	ASIT KUMAR JENA	2026-08-10	1. Deficit Court Fee of Rs.6 to be paid on Petition. 2. OHCBA welfare fund Rs.50 not paid.
104	D-BLAPL/23785/2026	DEVASHIS PANDA	2026-08-10	1.prayer not properly furnished.2. Name of trial court not properly furnished in C.T. as per rej. order.
105	D-WP(C)/36537/2026	AMIT PRASAD BOSE	2026-08-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of petitioner no.-2 not correct in CT and Vnama.
106	D-WP(C)/36102/2026	TRILOCHAN BARIK	2026-08-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
107	D-WP(C)/35861/2026	SUBHRANSU BHUSAN MOHANTY	2026-08-10	.Subject Code incorrectly Mentioned
108	D-CMAPL/36460/2026	SASWATI MOHAPATRA	2026-08-10	1.C. copy of impugned order not filed. i) Synopsis and date chart not filed. ii) Reference certificate not furnished. iii) Date of order wrongly mention in para no. 2. iv) Put up for SR after removal of defects and filing of c. copy of impugned order.
109	D-CRLREV/21217/2026	AMIT KUMAR SAHU	2026-08-10	Name of Victim/ relatives/Address to redacted from Annex-2
110	D-CRLREV/19800/2026	JYOTIRMAYA SAHOO	2026-08-10	C. copy of Annex-1 not filed , Xerox copy filed.

111	D- CONTC/35705/2026	PADMAJA PATTNAIK	2026-08- 10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
112	D- BLAPL/23786/2026	KULDEEP MOHANTY	2026-08- 10	Name of the informant with address reflected in the annex.1 be kept in cover
113	D-WP(C)/36561/2026	SARADA PRASAD DASH	2026-08- 10	1. Receipt showing service copy of petition S.C. (T) not filed.
114	D- CRLMC/23735/2026	SULOCHANA PATRO	2026-08- 10	1. As per impugned order under Annexure-1, name of the Lower court does not tally with Synopsis and Petition.
115	D-WP(C)/36864/2026	SARADA PRASANNA SARANGI	2026-08- 10	.Subject Code incorrectly Mentioned
116	D-WP(C)/36526/2026	BIRAJA PRASANNA DAS	2026-08- 10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Name of the petitioner not correctly furnished in Date chart.
117	D- CONTC/32392/2026	ADV.	2026-08- 10	i) Sl. no. 4 of the petition not correct.
118	D- CONTC/33525/2026	JYOTI RANJAN KHUNTIA	2026-08- 10	i) Paragraph sl. no. of the petition not correct after sl. no. 2 as well as affidavit.
119	D- CONTC/35142/2026	ADV.	2026-08- 10	i) Year of the W.A. order not correct in 2nd para of the cause title and para-2 of the petition, as well as Index and Book mark. ii) Year of the Judgement of the wp(c) not correct in para-1 of the petition.iii) Year of the letter mentioned in para-3 not correct.iii) For further S.R. after filing of Cause title of wp(c).
120	D-WP(C)/35992/2026	SAKTIDHARA MISHRA	2026-08- 10	1-COURT FEE IS DEFICIENT. Rs.4/- to be filed.
121	D- CONTC/35152/2026	ADV.	2026-08- 10	i) Year of the wp(c) order in the last 3rd line not correct in synopsis.
122	D- BLAPL/23523/2026	TARA PRASAD MOHAPATRA	2026-08- 10	Annexure-1 2 mentioned in Index not furnished/incorrectly furnished in averment.
123	D- CRLMC/21917/2026	ARUN KUMAR BEHERA	2026-08- 10	1.Copy of Annexures-1 to 5 disclosing the name of Informant/Victim be kept in cover.
124	D- CRLMP/23414/2026	PRABIN DAS	2026-08- 10	1 Honorable The C.J not mentioned in petition.
125	D- CONTC/33531/2026	SAIBRATA RATH	2026-08- 10	i) Date of order dtd.24.09.2025 and 11.02.2026 not mentioned in prayer of the petition.
126	D- CONTC/32398/2026	ADV.	2026-08- 10	i) Wp(c) No. not correct in last line of synopsis.ii) Sl. no. 4 of the affidavit not correct
127	D- CRLMC/10482/2026	RAJIB LOCHAN PATTANAIK	2026-08- 10	1.Mobile number of Informant/Victim to be redacted in page no.17

128	D-CRLMC/22587/2026	RAJKISHORE SWAIN	2026-08-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Signature of the petitioner no.2 in V.nama does not tally with cause title.2. C.Copy of F.I.R. to be filed.
129	D-RSA/32609/2026	SOURAV SUMAN BHUYAN	2026-08-10	Address of Pro. Rs.No-2 to 5 not mentioned in the C.T of the Appeal Memo.
130	D-BLAPL/23507/2026	PRADEEP KUMAR NATH	2026-08-10	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Annexure-1 2 3 not mentioned in top of the page-10 15 and 16. 4..Names In Capital Letters Of All The Signing Advocates Not Indicated
131	D-CONTC/36003/2026	RAJJEET ROY	2026-08-10	i) District of petitioner not furnished in cause title. ii) Detail address of op not furnished in cause title. iii) Para no. not furnished in declaration. iv) Legible copy of page no. 30 to be filed.
132	D-CONTC/35114/2026	ADV.	2026-08-10	1. Date of representation under Annexure-2 does not tally in para-3 of the petition.
133	D-CRLMP/22199/2026	ALOK KUMAR MOHAPATRA	2026-08-10	L.T.I not attested at v nama
134	D-RVWPET/35950/2026	ARPIT SARANGI	2026-08-10	1. Authentication fee due on the Appellate Court Judgement Rs Payable Rs-2.25/- . Rs-2/- paid. Rs-0.25/- to be paid. 2.Age of the petitioner not furnished.
135	D-WP(C)/36471/2026	ASHOK KUMAR SARANGI	2026-08-10	.Subject Code Not Furnished .
136	D-WP(C)/36626/2026	SAROJA KANTA SAMAL	2026-08-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
137	D-STREV/35645/2026	CHITTARANJAN DAS	2026-08-10	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. further SR after filling of c copy
138	D-CMAPL/36235/2026	ADV.	2026-08-10	1.c.copy of impugned order not filed 2. i) Page mark not correctly furnished in Index. ii) Reference certificate not furnished. iii) Put up for SR after removal of defect and filing of c. copy of impugned order.
139	D-CRLA/22856/2026	ASHOK KUMAR PATTANAIK (A)	2026-08-10	PUT up SR after redacting name of Victim /relatives / School / college address from Annex-1 and kept sealed cover.